

>

Title: Request to ban online business Flipkart, Amazon & Walmart portal in India.

SHRI H. VASANTHAKUMAR (KANNIYAKUMARI): Hon. Speaker, Sir, I would like to raise an import issue regarding the future of 4.5 crore shopkeepers. After the introduction of online business in India, small traders and shopkeepers have shut down their shutters. It is because the foreign companies have entered India and they are also doing their business in a room and are supplying all the goods to the consumers. But there are 4.5 crore shopkeepers in India. How can they live in India?

I wish to bring to your kind notice that the loss suffered by Walmart owned Flipkart in this fiscal year, that is 2019, is Rs.3,835 crore and that of Amazon in the same fiscal year amounts to Rs.6,000 crore, as announced by them. I wish to highlight that there is no income to the Government; there is no job security to the youngsters from this online business. Also, it is spoiling the youngsters by creating a feel and an awareness about the product. In this regard, a lot of complaints are being registered on a daily basis about quality, price, size, colour and design of the products. Sometimes, duplicate materials or other products or bricks are being sent online.

It will kill the local manufacturers and shopkeepers as they will not be able to compete with the agencies supplying the goods online. Sometime, suicides are being committed by the local shopkeepers.

I urge upon the Central Government to ban online business immediately to safeguard the interests of 4.5 crore small traders and shopkeepers who are on the verge of closure because of online business.
Thank you, Sir.

माननीयअध्यक्ष:

श्रीकुलदीपरायशर्माकोश्रीएच.

वसंतकुमारद्वाराउठाएगएविषयकेसाथसंबद्धकरनेकीअनुमतिप्रदानकीजातीहै ।